

(c) and (d). The Banaras Hindu University Act was last amended by a Presidential Ordinance, later replaced by an Act of Parliament, in 1969, to bring about Short-term measures of reform in administration. During the intervening period, there has been occasionally a demand from teachers and students for comprehensive amendment of the Act. Proposals in that behalf are being processed.

P. C. Os. in Orissa

7980. SHRI A. C. DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether more public call offices are likely to be opened in Orissa during 1981-82; and

(b) if so, the details in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir.

(b) The annual Programme has not been finalised yet.

Request from Orissa to include Galudih Irrigation Project in Sixth Plan

7981. SHRI MANMOHAN TUDU: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government have received any proposal from the Government of Orissa to include the execution of the Galudih Irrigation Project (Orissa and Bihar) during the Sixth Plan;

(b) if so, the total estimate of the project and the amount Orissa and Bihar Governments will share each;

(c) the total acres of land of Bihar and Orissa to be brought under irrigation on implementation of the above Galudih Irrigation Project;

(d) the total acres of land from Mayurbhanj and Balasore District of Orissa to be brought under irrigation on implementation of the above project;

(e) when this Galudih Irrigation Project is expected to be taken up; and

(f) the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The report on Galudih joint irrigation project of Orissa and Bihar was received in the Central Water Commission from the Government of Orissa in May, 1978 for technical clearance and obtaining approval of Planning Commission. In the draft Sixth Plan, the Government of Orissa had proposed an outlay of Rs. 56 crores for the Subanarekha Project, in which Galudih Project is a component. The Working Group of Planning Commission did not make any specific recommendations for the Subanarekha Project for the Sixth Plan, but made a provision of Rs. 46 crores if additional resources could be found by the State Government.

(b) The Galudih Project is estimated to cost Rs. 31.44 crores, of which the share cost of Orissa is Rs. 29.10 crores, and of Bihar State is Rs. 2.34 crores.

(c) and (d). The project proposes to irrigate an area of 1.47 lakh ha. in Mayurbhanj and Balasore District of Orissa, and 4737 hectares in Bihar.

(e) and (f). Does not arise as the Project is yet to be approved by the Planning Commission. The Project Report, however, envisages completion of the project in a period of six years from the date of commencement of the Project.

Government Accommodation

7982. SHRI DAYA RAM SHAKYA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Central Government employees entitled for Type 'B' and 'C' accommodation have completed 22 and 25 years of service but have not been allotted Government accommodation;

(b) if so, what steps are being taken by Government to provide them accommodation; and

(c) what priority dates will be covered in both these categories by November 1981?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir. The priority dates covered for Types 'B' and 'C' as on 14th April, 1981 are as under:—

Type 'B'—26-6-51

Type 'C'—8-7-57

(b) Government have already launched a crash programme of construction of 2586 quarters in Type 'B' and 5712 quarters in Type 'C'. On their completion, the waiting period for Government accommodation by the employees would be reduced to some extent.

(c) It is not possible to anticipate the priority dates that would stand covered in these categories by November, 1981 as the same depends upon the availability of vacancies by that date.

Cultural and Scientific cooperation Agreement between India and Morocco

7983. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI G. M. BANATWALLA:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that cultural and scientific cooperation agreement between India and Morocco has been signed in January 1981; and

(b) if so, the main features of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) The agreement aims at strengthening mutual relations and development of cooperation between the two countries in the fields of education, culture, science and technology. It provides for (i) exchanges in the field of

radio and television (ii) visits of journalists, professors, film producers, men of letters, craftsmen, youth, artists, folklore troupes, sports and athletic teams (iii) organisation of arts and crafts exhibitions (iv) reciprocal training facilities in universities, scientific institutions (v) cooperation amongst museums, libraries (vi) inter-university cooperation and (vii) cooperation between respective bodies of radio/TV, tourism etc. The agreement also provides for periodic review of its implementation and for drawing up of triennial programmes of cultural and scientific cooperation specifying concrete actions and modalities.

Opening of Central School at Purnea (Bihar)

7984 SHRI D. L. BAITHA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that there is no Central School in the North-East area of Bihar State to cater the needs of the people of the area;

(b) if so, whether Government propose to consider the desirability to open a unit of the Central School in Purnea, and

(c) if not, the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) No, Sir.

(b) and (c). Proposals for opening new Kendriya Vidyalayas are considered when sponsored by an appropriate sponsoring authority in accordance with the prescribed guidelines. No such proposal has so far been received in respect of District Purnea (Bihar).

U.G.C. Criteria for giving grants to Colleges during Sixth Plan

7985. SHRI SATISH AGARWAL: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the U.G.C. have recently laid down cer-